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tion. May .1 know if the Defence Minister has any scheme to get at least these bouses belonging to the Army officers vacated for the families of the Army officers serving on the front?

SHRI Y. B. CHAVAN: It is not true that we are not looking into the matter. We have looked into the matter and in some cases we did try to get them accommodation. But, as I have stated before, this matter will have to be specially looked into by building some more accommodation for the separated families. We have gone in for some units outside Delhi but the problem in Delhi is more difficult. But cen-tainly we are pursuing this matter.

## MR. CHAIRMAN: Next question,

\*234. [The questioners (Shri R. S. Khandekar and Shri Sitaram Jaipuria) were absent. For answers, vide cot 1782 infra.]

## MINE MECHANISATION TRAINING INSTITUTE AT RELLAMPALU

- •235. SHRI P. K. KUMARAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) when the proposed Mine Mechanisation Training Institute at Bellam-palli, Andhra Pradesh will be set up; and
- (b) the number of trainees that will be admitted per year there?

THE DEPUTY MINISTER m THE MINISTRY or LABOUR AND EMPLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN): (a) and (b) The entire question is under consideration of the Government of India.

SHRI P. K. KUMARAN: How long, will it take for arriving at a decision in this matter?

SHRI C. R. PATTABHI RAMAN: The Government of India for some time past have been thinking of this and the Planning Commission has set up two Committees, one for senior

technical personnel and the other for junior technical personnel. A Technical Man-power Committee set up under the Chairmanship of Prof. Thacker also stressed the need for training mining technicians and craftsmen in large numbers. The Ministry of Labour and Employment also have set up a Study Group. By the 1st July 1964 the Government hope to start an Institute at Kurasia and one at Bhurkunda. But all this depends on the Government of India bearing the entire expenditure which is under consideration now.

SHRI B. K. GAIKWAD: May I know what percentage will be reserved for Scheduled Castes and Scheduled Tribes for this training and what will be the amount of stipened paid to them?

SHRI C. R. PATTABHI RAMAN: This is training in technical institutions and the Scheduled Castes and Scheduled Tribes will have the usual reservations. But all that will be taken up only after the scheme is started.

SHRI P. K. KUMARAN: The Minister said that the entire question was under consideration of the Government of India. That is exactly my question; how long will it take and what are the difficulties which the Government is facing in arriving at a decision?

SHRI C. R. PATTABHI RAMAN: As I have already said, we are hoping to start two Institutes by July, 1964. The question of the Government of India bearing the whole expenditure is under consideration now. I can say that it will be sooner than later.

SHRI ARJUN ARORA: The Minister has named a number of authorities, the Planning Commission, the Ministry of Labour and Employr ment and many others, which have the matter under active consideration-May ,1 know if the Government is examining the advisability of entrusting the scheme to one authority? That may probably expedite the decision.

SHRI C. R PATTABHI RAMAN: Actually, Sir, all the authorities have to come in. Because of very poor utilisation of mining machinery in the coal mining industry mainly due t» maintenance and lack of spare parts. the National Coal Development Corporation, employers, enn-ployees aTe all having talks and the whole question is being studied from various points of view.

SHRI N. SRI RAMA REDDY: I would like to know what will be the strength of the training personnel who will be recruited for these Institutes and whether all the necessary equipment and machinery are available.

SHRI C. R. PATTABHI RAMAN: It is really a question of the entire seH-up being examined. We may have to import machinery also; it may involve diesel and electrical machinery. It is a comprehensive scheme and the entire expenditure hits to be borne 'by the Government of India.

श्री विमलकुमार मन्नालालजी चौरहिया : श्रीमान, माननीय मंत्री जी ने बताया कि यह ैसे से सम्बन्धित मामला है और गवर्नमेंट ग्राफ इंडिया के कंसीड रेशन में है। मंत्री जी भी गवर्नमेंट ग्राफ इंडिया के एक ग्रंग हैं ग्रीर हम एक ही प्रश्न के भिन्न भिन्न भागों को अलग अलग मंत्री से पूछते रहें यह तो सम्भव नहीं है। हमें तो यह अपेक्षा थी कि हमारे मंत्री जी उनसे पूछ कर यह जवाब देंगे। तो में यह जानना चाहता है कि उन्होंने उस विभाग से जानकारी ले कर यह जानकारी क्यों नहीं दी कि किस स्टेज पर यह मामला पड़ा हम्रा है ?

SHRI C. R. PATTABHI RAMAN: I have been able to understand only some portions of the question. The National Coal Development Corporation is to be appointed the executing agency for the administrationi of these Institutes. There are five or six Institutes envisaged and we . . .

MR. CHAIRMAN: He wants to know why you could not get the information from the various organisations concerned and let them

to Questions

SHRI C. R. PATTABHI RAMAN: We are rushing it through. Actually, I have stated that we propose to start two Institutes by the 15th July 1964.

MR. CHAIRMAN: Rushing through at a slow speed.

I. K. GUJRAL: Can the Minister give us an assurance? By what time does he think the scheme, will go through?

SHRI C. R. PATTABHI RAMAN'. Actually we want to start two Institutes, one at Kurasia and the other at Bhurkunda in 1964, an Institute at Bhuli in 1966 and the remaining Institutes in 1967.

## PM.'S LETTER TO SHEIKH ABDULLAH

•236. SHRI KRISHAN DUTT: Will ithie, 'pfroME MINISTER be pleased to state whether Government have ascertained the reasons for the delay an< the delivery of his letter of the 2nd April, 1964 to Sheikh M. Abdullah; if so, what are the reasons and who is responsible for causing the delay?

THE MINISTER OP STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON): The letter which the Prime Minister wrote to Sheikh Abdullah on April 2, 1964 was intended to be handed over to Sheikh Sahib immediately on his release. Sheikh Sahib was released on the morning of April 8 and the letter was delivered to him on April 7. There was thus no delay in its delivery.

SHRI C. D. PANDE; In view of the fact that a large number of people were meeting Sheikh Abdullah even while he was in prison and already having negotiations, what was the difficulty in handing over the letter